

**OFFICE OF THE DISTRICT JUDGE, HOWRAH.
ENGLISH DEPARTMENT**

Order No. 91/M

Dated : 29.06.2021


In view of the relaxation of Covid restrictions by the State Government, and resumption of public transport (Bus service, Special trains etc.), regular functioning of all Courts/ Offices under Howrah Judgeship, being at Sadar, Uluberia and Amta shall resume on and from 1st July, 2021.

All courts to take up all urgent matters and matters in which both sides are present. All stakeholders to follow strict Covid Protocol.

All Presiding Officers will ensure that CIS is regularly updated and shall ready records for despatch and destruction and report compliance by the 30th of each month.

Registrar, Civil Court, Howrah, Civil Judge (Senior Division), Uluberia / Civil Judge (Junior Division), Amta will ensure that the Sanitization of the court premises is carried out on weekly basis until further order.

Inform all concerned.


District Judge,
Howrah.